

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 12-07-2024 AT 11.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/140(CHE)/2023
NAME OF THE PETITIONER : M/s. Vanathi Exports Pvt Ltd
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 10 Rule 7 of IBC, 2016

ORDER

Ld. Counsel Mr. Ashlyn Christo for Applicant. Ld. Counsel Mr. Ramaiah for Indian Bank. Ld. Counsel Ms. Srikamali for Aditya Birla.

Counsel for Indian Bank who is one of the Respondent is already set as ex parte. He sought to set aside the ex parte. Counsel is directed to move an Application and also file reply within 2 weeks and serve the copy of the reply the Petitioner.

Rejoinder, if any, be filed within a week thereafter.

List the Petition for hearing on **19.08.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk